

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/2006/3662/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Biprajit Roy,
Member,
Motor Accidents Claims Tribunal,
Dhubri.

Dated Guwahati, the 10th ~~April~~ ^{May}, 2023.

Sub:- **Station leave permission.**

Ref:- Letter No. MACT/ESSTT.DHU/02/2022-23/486 Dated 27.04.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the morning of 30.04.2023 till the morning of 02.05.2023**, has been granted. Further, the District & Sessions Judge, Dhubri and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-131/2006/3663-3664/A, dated , 10-05-2023

Copy to:

1. The District & Sessions Judge, Dhubri.
- ✓ 2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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